

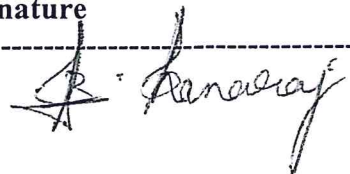
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/177,178/CAA /2017  
NAME OF THE TRANSFEROR : REEVA SECURITIES CONSULTANCY SERVICES  
PVT LTD  
NAME OF THE TRANSFERRE : PINK MANAGEMENT CONSULTANCY PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1	B. Dhanaraj -	u - m -	- 

**ORDER**

Mr. B. Dhanaraj, Counsel for the Applicant present and submitted arguments in CA Nos.208 and 209/2017. Heard. **Reserved for orders.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)